

- (v) Humanities and Social Science

Launching of replacement navigation satellite

294. SHRIMATI VIJILA SATHYANANTH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Indian Space Research Organisation would soon launch a replacement navigation satellite fitted with corrected atomic clocks to make up for the crippled satellite IRNSS-1A;

(b) whether it is also a fact that the move became imperative after all three rubidium atomic clocks on IRNSS-1A failed in mid 2016;

(c) whether the clock for ISRO's NavIC and the European Space Agency's first 18 Galileo satellites came from the same Swiss company and had developed similar problems around the same time; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): (a) Indian Space Research Organisation has launched IRNSS-II on 12th April, 2018 to replace IRNSS-1A. IRNSS-II carried refurbished Atomic clocks.

(b) IRNSS 1A had failure of three Rubidium atomic clocks and IRNSS constellation is functioning with only six satellites. The move to launch the replacement satellite for IRNSS 1A was imperative to complete the seven satellite NavIC constellation. However, IRNSS-1A is still being used for messaging services.

(c) Yes, Sir, the Rubidium clocks were from the same Swiss company. The clocks of NavIC and GALILEO developed problems that were similar in nature.

(d) A thorough analysis and simulation on the failure of the atomic clocks was done. Finally, it was traced to one of the feed through capacitor carrying the DC supply to the physics package, getting in to problem due to excess temperature rise. This was corrected in the IRNSS-1 I clocks.

Review of MPLADS

295. SHRI VINAY DINU TENDULKAR: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Members of Parliament Local Area Development Scheme

(MPLADS) has been reviewed during the last three years;

(b) the details of heads under which most of the amount of MPLAD Scheme has been spent for developmental works in the country, State/Union Territory-wise, during the said period; and

(c) the details regarding the number of complaints received by Government regarding the developmental works under MPLADS during the last three years, along with those addressed to out of them, State/Union Territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): (a) The Government has reviewed and approved the continuation of MPLAD Scheme till the term of the 14th Finance Commission *i.e.* till 31.03.2020.

(b) Funds under the MPLADS are utilized for creation of durable assests at the local level covering sectors of national priorities *viz.* drinking water, primary education, public health, sanitation and roads, etc. as per provisions of the Guidelines on MPLADS. The specific data is maintained at the District Level and only broad parameters are maintained by this Ministry. However, the Ministry maintains a web portal on which data is provided by District Authorities.

(c) Complaints regarding the development works under MPLADS at district level are received in the Ministry on a continuing basis. Complaints on receipt are referred to State and District Authorities for taking appropriate action.

Data on year-wise complaints and action taken thereon is not centrally maintained in the Ministry of Statistics and Programme Implementation.

Aadhaar linkage with notified schemes

296. SHRI HUSSAIN DALWAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of all the schemes for Scheduled Tribes notified under Section 7 of Aadhaar Act;

(b) whether Aadhaar has been made mandatory for these schemes;

(c) if so, whether the Ministry could make Aadhaar mandatory for these schemes in violation of Supreme Court order;